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EVICTION OF INDIANS FROM IRAQ AND SOUTH YEMEN

268. SHRI KRISHAN KANT: DR. Z.A. AHMAD : SHRI GULAM NABI UNTOO: SHRI D.P. SINGH: SHRI CHANDRA SHEKHAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Indians in Iraq and South Yemen are being evicted;
 - (b) if so, the reasons therefor; and
- (c) what action Government have taken in this respect?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) A decree was passed by the Government of Iraq on the 12th March, 1972 which required all foreigners who were not in possession of valid work or residence permits to leave the country within 15 days.

Under an Ordinance issued by the Government of the People's Democratic Republic of Yemen, which came into force on the 29th August, 1969, all foreigners were required to obtain residence or work permits.

(c) The Government of Iraq have, as a result of the efforts made by the Government of India, permitted the stay of Indian nationals as well as other foreigners in Iraq for a further period of one year, during which they could settle their affairs or seek, in accordance with the laws, Iraqi nationality.

In the People's Democratic Republic of Yemen, individual cases of hardship involving Indian nationals, were taken up with

the authorities concerned and, in most cases, they have been settled.

to Questions

FOOD AID TO NORTH VIETNAM

272. DR. Z.A. AHMAD:

SHRI CHANDRA SHEKHAR: SHRI KRISHAN KANT: SHRI GULAM NABI UNTOO: SHRI D.P. SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government have considered food aid to the people of North Vietnam in view of the sufferings of the people there and our own comfortable food position; and
- (b) if so, what is the decision taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a)

and (b) Government of India have not received such a request and our own food position may not be so comfortable as to enable us to transport any sizeable quantities over such a long lead. We have to keep in view the urgent requirements of Bangla Desh also.

OBSTRUCTIONS IN THE FUNCTIONING OF I.C.C

- ♦273. SHRI YOGENDRA SHARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether there have been repeated attempts by the Saigon regime to obstruct the functioning of the International Control Commission for Vietnam through harassment of its Indian members;
- (b) whether these attempts have been brought to the notice of the Co-Chairmen of Geneva Conference en Indo-China; and

(c) if so, what action has been taken by the Co-Chairmen in this respect?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH):
(a) Yes, Sir. The Saigon Government has allowed many anti-Indian demonstrations to take place and imnosed various restrictive measures denying facilities which should normally be admissible to the Indian members of the International Commission for Supervision and Control.

- (b) Yes, Sir.
- (c) The two Co-Chairmen favour that the International Commission should continue to function.

NON-CAREER DIPLOMATS

274. SHRI CHANDRA SHEKHAR : SHRI GULAM NABIUNTOO : SHRI KRISHAN KANT : SHRI D.P. SINGH : DR. Z.A. AHMAD :

Will the Minister of EXTERNAL AFFAIRS to pleased to state :

- (a) how many non-career diplomats are heading our missions abroad; and
- (b) whether Government propose to increase their number ?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) 20.

(b) Heads of our Missions abroad should be such as would project a good image of India abroad, can interpret India to those countries and can correctly assess events there. For each post of Head of Mission, a suitable person is chosen according to the above criteria, regardless of his being a career-diplomat or not. In this process, the number of non-career Heads of Missions may go up or down. But there is no proposal aimed at increasing the number of non-career Heads of Mission as such.

SECRET U.S.-CHINA CONTACTS IN K^THMANDU

280. SHRI SITARAM KESRI I Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government are aware that the U.S. and China have made secret contacts in Kathmandu during the early part of April this year; and
- (b) if so, the nature of the confabulations held; and the reaction of Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS(SARDAR SWARAN SINGH): (a) Government have seen reports to this effect.

- (b) This is a matter which concerns two foreign governments, *viz.*, U.S.A. and China and the Government of India are, therefore, not in a position to offer any comment.
 - t [REFUGEES FROM WEST PAKISTAN पश्चिमी पाकिस्तान से ग्राये शरणार्थी
- *281. श्री ओम प्रकाश स्यागी: क्यां श्रम और पुनर्शास मंत्री यह बताने की कृपा करेंगे कि:
- (क) हाल के भारत-पाकिस्तान संघर्ष के दौरान पश्चिमी पाकिस्तान से भारत में कुल कितने शरणार्थी आये हैं; और
- (ख) इनमें सें ऐसे शरणार्थियों की संख्या कितनी है जो वापिस नहीं जाना चाहते ?
- *281. SHRI OMPRAKASH TYAGI : Will the Minister of LABOUR AND REHABILITATION be pleased to state ;
- (a) the total number of refugees who have come to India from West Pakistan during the recent Indo-Pak conflict; and
 - t [] English translation.